

IN THE HIGH COURT OF ORISSA : CUTTACK

W.P.(C) NO.14706 OF 2022

GITA ROUT ... Petitioner

-VERSUS-

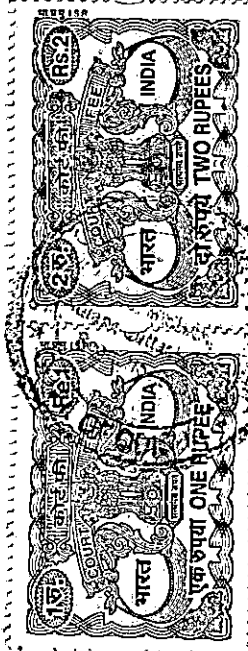
STATE OF ODISHA & OTHERS
... Opp. Parties

AFFIDAVIT FILED BY P.C.C.F (WILDLIFE)
IN COMPLIANCE OF ORDER DATED
08.08.2022

I, Shri Shashi Paul, aged about 60 years, S/o Late Sh. Mohinder Singh, working as Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Odisha, Bhubaneswar do hereby solemnly affirm and state as under:

1. That the aforementioned Writ Petition was listed for hearing before this Hon'ble Court on 08.08.2022. In Paragraph - 6 of the order the Court has been pleased to direct as follows:

"6. The Court's attention has been drawn to the fact that in some of the cases, the Forest Officials and employees of the Forest



Shashi Paul

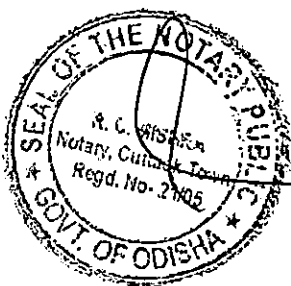
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Department are themselves arraigned as accused, have been arrested, placed under suspension and departmental proceedings have been commenced. A separate chart with an affidavit be filed by the PCCF on the next date indicating the current status of the departmental enquiries against such persons. Whether they are out of bail and the progress of the departmental enquiries and whether they have been taken to their logical conclusion."

2. That with regards to the directions at para 6 of the aforementioned order, the details of the departmental as well as criminal action taken against the Officials and employees of Forest Department in cases of poaching and other elephant death cases in last five years have been listed out and submitted in a tabular statement and annexed hereto and marked as Annexure F/1.

3. That the details of the cases where only departmental action has been taken against the Officials and employees of Forest Department in cases of poaching and other elephant death cases in last five years have been listed out and submitted in

Shobu Paul



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a tabular statement and annexed hereto and marked as Annexure G/1.

- 4. That the Opposite Parties craves leave of this Hon'ble Court to make further submissions and file further affidavits, in the interest of justice and effective adjudication by this Hon'ble Court.
- 5. That the facts stated above are true to the best of my knowledge, belief and based on available records.



Identified by:

Surendra Bhuyan
 24/8/22
 A.G.'s Office
 A.E.-06

Suresh Paul
 DEPONENT 24.8.22
 Principal Chief Conservator of Forests
 (Wildlife) & Chief Wildlife Warden
 Odisha, Bhubaneswar

Place: Cuttack

Date: 24/8/22

Certified that Cartridge papers are not available

Solemnly affirm on in oath by the Deponent
 at Cuttack on 24/8/22 being identified
 by *Surendra Bhuyan* Advocate/Adv's Clerk/ASC, AG's office/Notary
 Personally, that the facts stated above are
 true to the best of my knowledge.


Suresh Paul
 ADDL STANDING COUNSEL

RAMA CHANDRA MISHRA, NOTARY
 CUTTACK TOWN, A.G. No. 24/05

Cases where both Departmental and Criminal Action under W. L. (P) Act taken in last five years (from 2017-18 till date)

Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officer/ staff/ para staff	Action taken against staff									
				Suspension		Deptl proceedings			Proceedings under Wildlife (P) Act				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings	If arrested and forwarded to court (with date)	If released on bail, date of release	Status of submission of final prosecution against the staff
1	Athagarh	1. UE Case No. 6B of 2022-23 dt. 02.06.2022, converted to O.R. Case No. 13B of 2022-23 2. UD Case No. 7B of 2022-23 dt. 03.06.2022 converted to O.R. Case No. 14B of 2022-23, 3. UD Case No. 8B of 2022-23 dt. 14.06.2022 converted to O.R. Case No. 15B of 2022-23 & 4. O.R. Case No. 26B of 2022-23 on dt. 01.08.2022 5. U.D. Case No. 10B of 2022-23 on dt. 27.06.2022 converted to O.R. Case No. 27B of 2022-23	Pradeep Ku. Parida, Forester (Under Suspension)	14.06.2022	Not reinstated	193 Dt. 02.07.2022	1. Gross negligence and dereliction in duty. 2. Disobedience of orders. 3. Criminal negligence 4. Poor monitoring over movement of elephants causing un-natural death 5. Misconduct 6. Disposal of elephant carcasses without following proper SOP fixed by the PCCF (WL) & CWLW, Odisha, BBSR	Enquiry not started	--	Recommended for premature retirement by RCCF, Angul	Arrested & forwarded to the Court of Hon'ble JMFC, Badamba on dt. 02.08.2022 (in O.R. Case No. 15B & 26B of 2022-23)	No	The cases are under investigation by SIT and the DFO, Athagarh. Chargesheet not filed.
NB: RCCF, Angul Circle has recommended for premature retirement of Sri Pradeep Kumar Parida, Forester which is under consideration.													
2	Athagarh	1. UD Case No. 6B of 2022-23 dt. 02.06.2022, converted to O.R. Case No. 13B of 2022-23 2. UD Case No. 7B of 2022-23 dt. 03.06.2022 converted to O.R. Case No. 14B of 2022-23	Manoj Das, Forester (U/S)	06.06.2022	Not reinstated	192 Dt. 02.07.2022	1. Gross negligence and dereliction in duty. 2. Disobedience of orders. 3. Criminal negligence 4. Poor monitoring over movement of elephants causing un-natural death 5. Misconduct 6. Disposal of elephant carcasses without following proper SOP fixed by the PCCF (WL) & CWLW, Odisha, BBSR	Enquiry not started	--	--	--	Absconded & Anticipatory bail granted on dt. 03.08.2022	The cases are under investigation by SIT and the DFO, Athagarh. Chargesheet not filed.

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**Principal Chief Conservator of Forests
(Wildlife) & Chief Wildlife Warden
Odisha, Bhubaneswar**

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Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officer/ staff/ para staff	Action taken against staff									
				Suspension		Deptl proceedings				Proceedings under Wildlife (P) Act			
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings	If arrest made and forwarded to court (with date)	If released on bail, date of release	Status of submission of final prosecution against the staff
3	Athagarh	1.UD Case No. 8B of 2022-23 on dt. 14.06.2022 converted to O.R. Case No. 15B of 2022-23 2.UD Case No. 10B of 2022-23 dt.27.06.2022 converted to O.R. Case No. 27B of 2022-23	Pravat Ku. Pradhan, FG (U/S)	19.06.2022	Not reinstated	198 dt.10.08.2022	1. Gross negligence and dereliction in duty that shows his inefficiency. 2. Disobedience of orders. 3. Suppression of fact. 4. Improper monitoring the performance and movement of elephant. 5. Loss of National heritage animal. 6. Misconduct	Enquiry not started	--	--	Arrested & forwarded to the Hon'ble JMFC, Badamba on dt. 20.06.2022 (in O.R. Case No.15B of 2022-23)	25.07.2022	The cases are under investigation by SIT and the DFO, Athgarh. Chargesheet not filed.
4	Athagarh	1.UD Case No.6B of 2022-23 dt. 02.06.2022 , converted to O.R. Case No. 13B of 2022-23 2.UD Case No. 7B of 2022-23 dt.03.06.2022 converted to O.R. Case No.14B of 2022-23	1.Narendra Dehury, FG (U/S)	06.06.2022	Not reinstated	198 dt. 10.08.2022	1. Gross negligence and dereliction in duty that shows his inefficiency. 2. Disobedience of orders. 3. Suppression of fact. 4. Improper monitoring the performance and movement of elephant. 5. Loss of National heritage animal. 5. Misconduct.	Enquiry not started	--	--	Arrested & forwarded to the Court of Hon'ble JMFC, Badamba on dt. 10.06.2022 (in O.R. Case No. 13B of 2022-23)	21.07.2022	The cases are under investigation by SIT and the DFO, Athgarh. Chargesheet not filed.
5	Athagarh	1.UD Case No.6B of 2022-23 dt. 02.06.2022 , converted to O.R. Case No. 13B of 2022-23 2.UD Case No. 7B of 2022-23 dt.03.06.2022 converted to O.R. Case No.14B of 2022-23	Biranchi Behera, Elephant Squad member	Not applicable, being daily wage employee	--	--	--	--	--	--	Arrested & forwarded to the Hon'ble JMFC, Badamba on dt. 10.06.2022 (in O.R. Case No. 13B of 2022-23)	21.07.2022	The cases are under investigation by SIT and the DFO, Athgarh. Chargesheet not filed.


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Odisha, Bhubaneswar

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No.	Name of Division	Case No. and date of detection	Name & designation of officer/ staff/ para staff	Action taken against staff							Proceedings under Wildlife (P) Act		
				Suspension		Deptl proceedings			Punishment awarded in case of finalization of proceedings	If arrest made and forwarded to court (with date)	If released on bail, date of release	Status of submission of final prosecution against the staff	
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. No. and date)	Charges framed	Status of enquiry					O.O. No. & date of final order
6	Athagarh	1.UD Case No.6B of 2022-23 dt. 02.06.2022 , converted to O.R. Case No. 13B of 2022-23 2.UD Case No. 7B of 2022-23 dt.03.06.2022 converted to O.R. Case No.14B of 2022-23	Ashok Behera, Para staff	Not applicable, being daily wage employee	-	-	-	-	-	-	Arrested & forwarded to the Court of Hon'ble JMFC, Badamba on dt. 10.06.2022 (in O.R. Case No. 13B of 2022-23)	21.07.2022	The cases are under investigation by SIT and the DFO, Athgarh. Chargesheet not filed.
7	Athagarh	1.UD Case No.6B of 2022-23 dt. 02.06.2022 , converted to O.R. Case No. 13B of 2022-23 2.UD Case No. 7B of 2022-23 dt.03.06.2022 converted to O.R. Case No.14B of 2022-23	Braja Behera, Elephant Squad member	Not applicable, being daily wage employee	-	-	-	-	-	-	Arrested & forwarded to the Court of Hon'ble JMFC, Badamba on dt. 10.06.2022 (in O.R. Case No. 13B of 2022-23)	21.07.2022	The cases are under investigation by SIT and the DFO, Athgarh. Chargesheet not filed.
8	Dhenkanal	OR Case No.160D of 2018-19 dt.27.10.2018	Pravakar Rana, Forester	27.10.2018	07.01.2019	482 dt.15.12.2018	Gross negligence in Govt. duties, Disobedience of orders, Misconduct	Finalized	379 dt. 03.07.2020	Exonerated from all charges and suspension period is treated as leave due	Arrested by Police Crime Branch and forwarded to Hon'ble Court of SDJM, Dhenkanal on dt. 3.11.2018	Released on bail on dt. 3.11.2018	The Crime Branch has taken up the investigation vide CID-CB-PS case No.23/2018. Sri Rana, Forester has already expired on 17.09.2020.
9	Dhenkanal	OR Case No.160D of 2018-19 dt.27.10.2018	Girish Chandra Dehury, Forest Guard	27.10.2018	04.01.2019	483 dt.15.12.2018	Gross negligence in Govt. duties, Disobedience of orders, Misconduct	Finalized	378 dt. 03.07.2020	No punishment and suspension period is treated as leave due	Arrested by Police Crime Branch and forwarded to Hon'ble Court of SDJM, Dhenkanal on dt. 3.11.2018	Released on bail on dt. 3.11.2018	The Crime Branch has taken up the investigation vide CID-CB-PS case No.23/2018.


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 Odisha, Bhubaneswar

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Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officer/ staff/ para staff	Action taken against staff										
				Suspension		Deptl proceedings			Proceedings under Wildlife (P) Act					
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings	If arrest made and forwarded to court (with date)	If released on bail, date of release	Status of final prosecution against the staff	
10	Satkosia WL	OR Case No. 1J of 2022-23 on Dt.25.06.20 22	Harish Ch. Pradhan, Forest Ranger	27-06-2022	Not yet reinstated	-	-	-	-	-	-	Absconded and surrendered before the JMFC, Narsihgnpur on 03.08.2022 in 2 (b)cc case No. 3 of 2022 arising out of OR No.1 of 2022-23	03.08.2022	Under investigation by DFO.
11	Satkosia WL	OR Case No. 1j of 2022-23 on Dt.25.06.20 22	Anupama Sahoo, Forester	24-06-2022	Not yet reinstated	-	-	-	-	-	-	Absconded and surrendered before the JMFC, Narsihgnpur on 03.08.2022 in 2 (b)cc case No. 3 of 2022 arising out of OR No.1 of 2022-23	03.08.2022	Under investigation by DFO.

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 Odisha, Bhubaneswar


Cases where only Departmental Action taken against staff for elephant death in last five years (From 2017-18 till date)

Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
1	Athagarh	UD Case No.31 B of 2017-18 converted to OR 79B of 2019-20 dt. 09.02.20	Sri Biswajit Prusty, Forester	21-02-2018	26.12.2018	O.O. No.91 dt.27.03.2018	1. Negligence in duty that show inefficiency and misconduct 2. Disobedience of order of Higher authority 3. Improper monitoring of activities and performance of staff and squad personnel 4. Suppression of facts 5. Loss of National Heritage animal with tusks 6. Non submission of tour diary 7. Mis conduct	Finalized	O.O. No.59 dt.03.03.2021 of RCCF, Angul	1. Two Annual increment after regulation of service of Sri Prusty, Fr (Contractual) stopped without cumulative effect. 2. The period of suspension is treated as leave due
2	Athagarh	-do-	Sri Kelu Charan Samal, Forest Guard	21-02-2018	26.12.2018	O.O. No.92 dt.27.03.2018	1. Negligence in duty that show inefficiency and misconduct 2. Disobedience of order of Higher authority 3. Improper monitoring of activities and performance of staff and squad personnel 4. Suppression of facts 5. Loss of National Heritage animal with tusks	Finalized	O.O. No.206 dt.19.11.2020 of RCCF, Angul	1. One Annual increment is stopped without cumulative effect. 2. The period of suspension from 21.02.2018 to 26.12.2018 is treated as leave due 3. He is severely warned
3	Athagarh	UD Case No.32B of 2017-18 converted to OR 146 B of 2017-18 dt.05.03.2018	Satyanarayan Nayak, Forester (Rtd.)	26-02-2018	28-02-2018	O.O. No.56 dt.28.02.2018	1. Negligence in duty that show inefficiency and misconduct 2. Disobedience of order of Higher authority 3. Suspension of facts 4. Loss of National Heritage animal (One male elephant) as well as elephant tusks 5. Mis conduct	Finalized	O.O. No.398 dt.04.12.2018	1. The delinquent forester deserves major punishment as per CCA Rule 2. Since the delinquent forester has already retired from Govt. service w.e.f 28.02.2018, dismissal from service or reversion to his former post are not possible at present 3. The period of suspension is treated as such 4. 1/4th of the pensioner benefit i.e. gratuity is to be recovered towards the Loss of life as a national heritage animal and its tusk (both)

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Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action/taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
4	Athagarh	-do-	Smt. Sabita Pradhan, FG	27.02.2018	26.12.2018	O.O No.90 dt.24.03.2018	1.Negligence in duty that shows inefficiency and misconduct. 2.Dis- obedience of orders of higher authority. 3. Suppression of fact. 4. Loss of National heritage animals (One male elephant) as well as elephant tusks. 5. Misconduct.	Finalized	O.O No.122 dt.09.06.2021 of RCCF, Angul	1. One annual increment is stopped without cumulative effect 2. The period of suspension is treated as leave due. 3.She is censured
5	Athagarh	UD 12NW of 2021-22 dt.09.02.2022 & 13NW of 2021-22 dt. 15.02.2022	Ashok Ku. Behera, Forest Ranger (Under Suspension)	04.03.2022	Not yet reinstated	Draft charge has been received and is being sent to Government in Forest, Environment & CC Department for approval.			--	--
6	Athagarh	-do-	Bibekananda Jani, Forester	14.02.2022	01.06.2022	O.O No.116 dt.30.03.2022	1. Gross negligence and dereliction and dereliction in duty. 2. Suppression of fact. 3.Disobedience of Orders of higher Authority. 4. Death of elephant leading to loss of National heritage Animal. 5. Gross Misconduct	Under Inquiry	--	--
7	Athagarh	-do-	Sunayak Majhi, FG	14.02.2022	06.05.2022	O.O No.68 dt.06.05.2022	1.Gross negligence and dereliction and dereliction in duty. 2. Suppression of fact. 3. Disobedience of Orders of higher Authority. 4. Death of elephant leading to loss of National heritage Animal. 5. Gross Misconduct	Under Inquiry	--	--
8	Athagarh	U.D. Case No. 6NW of 2022-23 on dt. 15.05.2022	Gadadhar Nayak, Forest Guard(U/S)	19.05.2022	30.06.2022	--	--	--	--	--

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Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff							
				Suspension		Deptl proceedings					
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings	
9	Athagarh	1.UD Case No.6B of 2022-23 dt. 02.06.2022 converted to O.R. Case No. 13B of 2022-23 2.UD Case No. 7B of 2022-23 dt. 03.06.2022 converted to O.R. Case No. 14B of 2022-23	Suresh Ku. Sadangi, Forest Ranger (U/S)	10.06.2022	Not yet reinstated	--	--	--	--	--	--
10	Athagarh	1.UD Case No.6B of 2022-23 dt. 02.06.2022, converted to O.R. Case No. 13B of 2022-23 2.UD Case No. 7B of 2022-23 dt.03.06.2022 converted to O.R. Case No. 14B of 2022-23	Tanmaya Behera, FG (U/S)	03.06.2022	Not yet reinstated	O.O No. 197 dt.10.08.2022	1. Gross negligence and dereliction in duty that shows his inefficiency. 2. Disobedience of orders. 3. Suppression of fact. 4. Improper monitoring the performance and movement of elephant. 5. Loss of National heritage animal. 6. Misconduct.	Under Inquiry	--	--	--
11	Athagarh	UD Case No. 10B of 2022-23 dt.27.06.2022 converted to O.R. Case No. 27B of 2022-23	Sushanta Chandra Lenka, Forester (U/S)	11.07.2022	Not yet reinstated	--	--	--	--	--	--
12	Athagarh	UD Case No. 15A of 2020-21	Miss Aisha Akhatari Nisha, Forest Ranger	12.11.2021	Not yet reinstated	O.O. No. FE-FE2-DP-0023-2021-2461/FE&CC dt.01.02.22	1. Gross negligence and dereliction in duty. 2. Disobedience of orders. 3. Suppression of fact intentionally 4. Tampering of official records. 5. Shifting of responsibility with ulterior motive 6. Unauthorized custody of elephant tusks with her without depositing the same to proper quarter. 7. Mismanagement of Range administration 8. Lack of control over the subordinate staff. 9. Doubtful integrity. 10. Gross misconduct.	IO appointed. Enquiry to commence.	--	--	--

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Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
Date of Suspension	Date of Reinstatement if done									
13	Athagarh	-do-	Nilamadhav Dalei, Forest Guard	--	--	O.O. No.297 dt.02.12.21	1. Negligence in duty that shows his inefficiency & misconduct. 2. Disobedience of orders. 3. Suppression of fact intentionally. 4. Loss of national heritage animal 5. Unauthorized custody of elephant tusks without depositing the same to proper quarter. 6. Doubtful integrity. 7. Gross misconduct.	Not started	--	--
14	Dhenkanal	OR Case No.7D of 2017-18 13.06.2017	Punya Bikash Bhoi, Forester	13.06.2017	13.07.2017	333 dt.11.07.2017	Gross negligence and dereliction in Govt. duties for which 3 big animal lost their lives un naturally, suppression of fact & misconduct.	Finalized	179 dt. 24.05.2018	One annual increment stopped with cumulative effect
15	Dhenkanal	OR Case No.7D of 2017-18 10.06.2017	Srikanta Guru, Forest Guard	12.06.2017	13.07.2017	326 dt.03.07.2017	Gross negligence and dereliction in Govt. duties for which 3 animal lost their lives un naturally, suppression of fact & misconduct.	Finalized	180 dt. 24.05.2018	One annual increment stopped with cumulative effect
16	Dhenkanal	OR case No.57D of 2018-19 dt.04.06.2018	Sarat Chandra Malla, Forest Guard	-	-	263 dt.19.07.2018	Gross negligence in Govt. duties, Disobedience of orders, Misconduct	Finalized	314 dt. 20.08.2018	Warned for future and one annual increment stopped without cumulative effect
17	Dhenkanal	UD Case No.11 H of 2018-19 dt.31.08.2018	Namita Behera, Forest Guard	01.09.2018	01.10.2018	348 dt.11.09.2018	Gross negligence in Govt. duties, Disobedience of orders, Misconduct	Finalized	422 dt. 19.07.2019	Censured and suspension period is treated as leave due
18	Dhenkanal	UD Case No.11 H of 2018-19 dt.31.08.2018	Aryaranjan Sahoo, Forester	12.09.2018	29.10.2018	358 dt.25.09.2018	Gross negligence in Govt. duties, Disobedience of orders, Misconduct	Finalized	421 dt. 19.07.2019	Censured and suspension period is treated as leave due
19	Dhenkanal	OR Case No.160D of 2018-19 dt.27.10.2018	Prasanna Kumar Biswal, Forest Ranger	27.10.2018	02.02.2019	Memorandum No.3998 dt.22.02.2019 of Govt. of Odisha, F& E Department	Gross negligence and serious dereliction in Govt. duty, Disobedience of Order of higher authorities & misconduct.	Not Finalized	-	-
20	Dhenkanal	UD Case No.31 H of 2018-19 dt.02.01.2019	Gobardhan Sethy, Forester	02.01.2019	06.06.2019	58 dt.01.02.2019	Gross negligence in Govt. duties, Disobedience of orders, Misconduct	Finalized	119 dt. 12.02.2021	One annual increment stopped with cumulative effect & suspension period is treated as such
21	Angul	OR No.4A of 2017-18 dt.01.09.2017	Ghagat Chandra Pradhan, Forester	04.09.2017	21.10.2017	23 dt.01.01.2018	Gross negligence in duty	Finalized	158 dt.31.07.2018	1.He is censured 2.Suspension period treated as such

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Principal Chief Conservator of Forests
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Action taken against staff

Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
22	Angul	-do-	Deepak Kumar Sahu, FG	04.09.2017	21.10.2017	504 dt.20.10.2018	Gross negligence in duty	Finalized	411 dt.07.08.2019	1.He is censured 2.Suspension period from 21.10.2017 is treated as leave due 3.One increment stopped without cumulative effect
23	Angul	OR No.16B of 2017-18 dt.12.02.2018	Nirmal Kumar Nayak, Forester	23.02.2018	10.04.2018	23 dt.01.01.2018	1.Gross negligence in duty 2.Suppression of fact 3.Non submission of tour diaries	Finalized	32 dt.31.01.2019	1.He is censured 2.Suspension period treated as such
24	Angul	OR No.05A of 2018-19	Pradhep Kumar Pradhan, Forester	-	-	63 dt.12.02.2019	Gross negligence in duty	Finalized	586 dt.07.12.2019	He is censured
25	Angul	-do-	Srinibas Sahu, FG	-	-	37 dt.23.02.2019	Gross negligence in duty	Finalized	235 dt.18.06.2019	He is censured
26	Angul	OR No.7B of 2021-22 dt.09.07.20 21 & 08B of 2021-22 dt.24.09.2021	Madha Chandra Naik, Dy. Ranger	-	-	4375 dt.01.11.2021	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders	Finalized	179 dt.20.06.2022	1.He is severely warned for future. 2.One increment stopped without cumulative effect
27	Angul	OR No.08B of 2021-22 dt.24.09.20 21 & UD No.09B of 2021-22 dt.03.10.2021	Gita Majhi, FG	-	-	420 dt.01.11.2021	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders	Under enquiry	-	-
28	Angul	OR No.35K of 2021-22 dt.23.10.2021	Deepak Kumar Sahu, FG	-	-	421 dt.03.11.2021	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders 3.Non submission of tour diaries	Under enquiry	-	-
29	Angul	OR No.07B of 2021-22	Aruna Kumar Pradhan, Forester (retd)	-	-	265 dt.10.11.2021 of RCCF, Angul	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders 3.Non submission of tour diaries	Finalized	No.188 dt.29.06.2022 of RCCF, Angul	He is severely warned for future.
30	Angul	OR No.08B of 2021-22 dt.24.09.20 21 & D No.09B of 2021-22 dt.03.10.2021	Gatikrushna Behera, Forester	-	-	271 dt.11.11.2021 of RCCF, Angul	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders	Finalized	201 dt.05.07.2022 of RCCF, Angul	He is severely warned for future.
31	Angul	OR No.02A of 2021-22 15.06.2021	Bibhuti Garnayak, FG	-	-	530 dt.16.11.2021	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders 3.Non submission of tour diaries	Under enquiry	-	-
32	Angul	-do-	Satyabrata Pradhan, Dy. Ranger	-	-	276 dt.11.11.2021 of RCCF, Angul	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders 3.Non submission of tour diaries	Finalized	No.149 dt.18.05.2022 of RCCF, Angul	He is severely warned for future.

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Principal Chief Conservator of Forests
(Wildlife) & Chief Wildlife Warden
Odisha, Bhubaneswar

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Action taken against staff

Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
33	Angul	-do-	Avimanyu Sahu, Forester (Rtd)	-	-	273 dt.11.11.2021 of RCCF, Angul	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders 3.Non submission of tour diaries	Finalized	No.173 dt.16.06.2022 of RCCF, Angul	He is severely warned for future.
34	Angul	OR No.05A of 2018-19 & No.35K of 2021-22 dt.	Pradeep Kumar Pradhan, Forester	-	-	274 dt.23.11.2021 of RCCF, Angul	1.Gross negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders 3.Non submission of tour diaries	Finalized	No.162 dt.08.06.2022 of RCCF, Angul	1.He is severely warned for future. 2.One increment stopped without cumulative effect
35	Angul	OR No.2A of 2021-22 OR No.7B of 2021-22 UDC No.8B of 2021-22 OR No.5K of 2021-22	Prasanna Kumar Behera, Ex-DFO	-	-	20031 dt.16.11.2021 of ACS, FE&CC	1.Negligence in duty that show his inefficiency and misconduct. 2.Disobedience of orders	IO appointed by Govt. Enquiry not started	-	-
36	Bamara (WL)	UD case No.05BD of 2021-22 of Badrama WL Range date of detection 28.08.2021	Smt. Rishna Jamdalia, Forest Ranger	09.09.2021	15.03.2022	No.4399 dt.02.03.2022	1.Serious dereliction of duty violating provision of Rule 33 of OFD code. 2.Gross negligence in discharging duties thereby poachers were active in killing of wild elephants and clandestine business in tusks. 3.Lack of monitoring movement of wild elephant herds and proper deployment of elephant squad persons / Protection squad persons. 4.Suppression of fact of killing of wild elephant and removal of tusks. 5.Connivance in trying for destruction of evidence. 6.Non submission of tour diaries violating rule 423(3) of OFD Code, 2020	Under enquiry by IO	-	-

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[Signature]
Principal Chief Conservator of Forests
(Wildlife) & Chief Wildlife Warden
Odisha, Bhubaneswar

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Action taken against staff

Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Suspension		Deptl proceedings (O. O. No. and date)	Charges framed	Deptl proceedings		
				Date of Suspension	Date of Reinstatement if done			Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
37	Bamara (WL)	-do-	Sri Dushmanta Kharsel, Forester	02.09.2021	02.12.2021	No.195 dt.08.10.2021	1.Serious dereliction of duty violating provision of Rule 29(II) (III) (IV) of Odisha Forest department code. 2.Gross negligence in discharging duties thereby poachers were active in killing of wild elephants and clandestine business in tusks. 3.Lack of monitoring movement of wild elephant herds of elephant squad persons / Protection squad persons. 4.Suppression of fact of killing of wild elephant and removal of tusks. 5.Connivance in trying for destruction of evidence. 6.Non submission of tour diaries violating rule 423(3) of OFD Code, 2020. 7.Unauthorized absence from the place of duty i.e. Headquarters	Under Enquiry		
38	Bamara (WL)	-do-	Sri Tarun Kumar Dwibedy, Forester	02.09.2021	02.12.2021	No.194 dt.08.10.2021	1.Serious dereliction of duty violating provision of Rule 30 (c) (d) of Odisha Forest Department code. 2.Gross negligence in discharging duties thereby poachers were active in killing of wild elephants and clandestine business in tusks. 3.Lack of monitoring movement of wild elephant herds and proper deployment of elephant squad persons/ Protection squad persons. 4.Suppression of fact of killing of wild elephant and removal of tusks. 5.Connivance in trying for destruction of evidence. 6.Nonsubmission of tour diaries violating rule 423(3) of OFD Code, 2020. 7.Unauthorized absence from the place of duty i.e. Headquarters	Under Enquiry		
39	Baripada	UD case No.28K of 2018-19 dt. 17.01.2019	Smt. Anita Singh, FG	18.01.2019	27.09.2019	No.180 dt.24.06.2020	1.Disposal of carcass of elephant with malafide intention. 2.Suppression of fact pertaining to death of elephant. 3.Disobedience of order of superior authority. 4.Negligence in duty	Under enquiry		
40	Baripada	UD case No.-41K of 2020-21 dt.06.01.2021	Smt. Pramila Sena, FG	08.01.2021	09.06.2021	No.156 dt.03.06.2021	Gross negligence in duty	Under enquiry		

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 Principal Chief Conservator of Forests
 (Wildlife) & Chief Wildlife Warden
 Odisha, Bhubaneswar

Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
				Date of Suspension	Date of Reinstatement if done					
41	Baripada	-do-	Sri Chintamani Mohapatra, Forester	08.01.2021	09.06.2021	No.155 dt.03.06.2021	Gross negligence in duty	Under enquiry	-	-
42	Athmallik	UD Case No.07M of 2017-18 detection dt.29.10.2017	Rabindra Kumar Nayak, FG	30.10.2017	05.12.2017	No.120 dt.07.06.2018	1.Gross negligence in duty. 2.Suppression of fact. 3.Mis-conduct	Finalized	No.71 dt.29.03.2019	1.One increment stopped without cumulative effect. 2.His suspension period is treated as leave due. 3.He is severely warned for future
43	Nayagarh	U.DC No. 9 of 2019-20 of Panchirida Range	Sri Biswajit Samantaray, Forest Guard	30.05.2019	18.07.2019	208 dt.30.09.2019	1.Negligence of duty 2.Disobedience of order 3.Suppression of fact	Finalized	284 dt. 03.11.2020	1.He is severely warned. 2.One increment stopped without cumulative effect. 3.suspension period treated as
44	Nayagarh	U.DC No. 9 of 2019-20 of Panchirida Range	Sri Kailash Pradhan, Forester	30.05.2019	18.07.2019	213 dt.04.10.2019	1.Negligence of duty 2.Disobedience of order 3.Suppression of fact	Finalized	285 dt. 03.11.2020	1.He is censured. 2.One increment stopped without cumulative effect. 3.suspension period treated as leave due.
45	Cuttack	Case No.115D of 2018-19	Ranjan Kumar Mishra, Forester	05.09.2018	26.09.2018	266 dt.19.07.2019	1.Gross Negligence in duty. 2.Disobedience of orders. 3.Suppression of facts. 4.Huge loss sustained by the Govt. due to death of elephant. 5.Poor control over the staff. 6.Non- submission of tour diary violating the provisions of Rule, 423 (e) of OFD Code, 1979.	Finalized	274 dt.04.11.2020	1.One annual increment is stopped without cumulative effect. 2.He is censured
46	Bolangir	UD Case No.28 of 2018-19	Smt. Itishree Badhia, FG	22.09.2018	02.11.2018	84 dt.13.03.2019	Gross negligence in performing in Govt. duty etc.	Finalized	257 dt.07.07.2019	One increment stopped without cumulative effect.
47	Bolangir	UD case No.03 of 2019-20	Sri Motilal Sahu, FG	18.01.2020	24.06.2020	151 dt.11.05.2020	Gross negligence in performing in Govt. duty etc.	Finalized	141 dt.06.05.2021	Two increment stopped without cumulative effect.
48	Bolangir	-do-	Sri Aditya Nanda, Forester	18.01.2020	02.06.2020	150 dt.11.05.2020	Gross negligence in performing in Govt. duty etc.	Finalized	140 dt.06.05.2021	Two increment stopped without cumulative effect.
49	Sambalpur	UD case No.25 of 2019-20 dt.04.03.2020	Sri Gouri Sankar Das, Forest Ranger	26.02.2021	Reinstated in November, 2021 & Retired on 30.06.2022	No.19713/F&E dtd.07.12.2020	1.Negligence in duty resulting in poaching of elephants. 2.Non-submission of tour diary	Under enquiry	-	-
50	Rourkela	OR No.125 & 01.11.2017	Sri Harish Chandra Jena, Forester	-	-	O.O 04 dt.13.01.2018	1. Negligence in duty. 2. Disobedience of order. 3. Causes loss to life of wild animals.	Finalized	O.O 181 dt.14.08.2018	1. He is severely warned in future. 2. He is censured. 3. One increment is stopped without cumulative effect.

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Action taken against staff

Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	(O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
51	Rourkela	OR No.175 & 01.11.2018	Sri Sanjaya Kumar Swain, Ex-DFO	-	-	Memorandum No. FE-FEI-DP-0010-2018-658/F&E dtd. 08.01.2019	1. Gross Dereliction of duty 2. Miss conduct	Inquiry completed	---	Inquiry report under consideration of Government in Forest, Environment & Climate Change Deptt.
52	Rourkela	OR No.175 & 01.11.2018	Smt. Sabita Kisan, FG	O-O 167 dt- 02-11-2018	O-O-208 dt- 31-12-2018	O.O 70 dt. 20.03.2019	1. Negligence in duty. 2. Disobedience of order. 3. Causes loss to life of wild animals.	Finalized	O.O 49 dt. 12.03 2020	1. She is severely warned in future. 2. She is censured. 3. One increment is stopped without cumulative effect.
53	Rourkela	OR No.175 & 01.11.2018	Sri Harish Chandra Jena, Forester	O-O 168 dt-02-11-2018	O-O 208 dt- 31-12-2018	O.O 71 dt.20.03.2019	1. Negligence in duty. 2. Disobedience of order. 3. Causes loss to life of wild animals.	Finalized	O.O 153 dt.08.07.2021	1. He is severely warned in future. 2. He is censured. 3. One increment is stopped without cumulative effect.
54	Rourkela	OR No.111 & 12.06.2020	Smt.Sanghamitra Mahanta, FG	O-O 150 dt-13-06-2020	O-O 163 dt- 14-07-2020	O.O 197 dt.01.09.2020	1. Negligence in duty. 2. Disobedience of order. 3. Causes loss to life of wild animals.	Finalized	O.O 30 dt.19.02.2021	1. She is severely warned in future. 2. She is censured. 3. One increment is stopped without cumulative effect.
55	Rourkela	UDC No.6 & 04.02.2021	Sri Gurudeb Bhoi, FG	O-O 18 dt- 05-02-2021	O-O 26 dt- 17-02-2021	O.O 148 dt.05.07.2021	1. Negligence in duty. 2. Disobedience of order. 3. Causes loss to life of wild animals.	Inquiry under progress	---	---
56	Rourkela	UDC No.6 & 04.02.2021	Sri Radha Gibind Bohidar, Forester	O-O 17 dt-05-02-2021	O-O 27 dt- 17-02-2021	Nil	1. Negligence in duty. 2. Disobedience of order. 3. Causes loss to life of wild animals.	Due to his death on dt.10.03.2021 the DP is dropped vide OO No. 123 dt.16.06.2021	---	---
57	Rourkela	OR No.111 & 12.06.2020	Smt.Binita Kishori Barwa, Forester	-	-	O.O 191 dt.01.09.2020	1. Negligence in duty. 2. Disobedience of order. 3. Causes loss to life of wild animals.	Finalized	O.O 296 dt.30.10.2021	1. She is severely warned in future. 2. She is censured. 3. One increment is stopped without cumulative effect.
58	Rourkela	UDC No.9 & 25.02.2022	Sri Prafulla Ku. Swain, Forester	O-O 199 dt-07-04-2022	O-O 322 dt- 20-07-2022	---	---	Under inquiry	---	---
59	Rourkela	UDC No.9 & 25.02.2022	Smt. Rinki Patra, FG	O-O 200 dt-07-04-2022	O-O 323 dt- 20-07-2022	---	---	Under inquiry	---	---

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Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden Odisha, Bhubaneswar

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Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	(O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
60	Bonai	OR No.84 SL of 2017- 18	Sri Manoranjan Mohanty, FG	16.09.2017	27.11.2017	No.102 dt.20.04.2021	1.Negligence in duty. 2.Msconduct 3.Disobedience of order of higher authority 4.Suppression of facts to avoid legal departmental action	Finalized	No.107 dt.25.03.2022	1.He is severally warned for future. 2.He is censured. 3.The period of suspension is treated as leave due at his credit
61	Bonai	OR No.88J of 2018-19/ UD No.2J of 2018-19	Sri Durga Charan Mishra, Forester	24.08.2018	10.08.2019	No.118 dt.15.05.2020	1.Negligence in duty and disobedience of order. 2.Suppression of facts on death of female elephant with malafied intention. 3.Submission of wrong report to higher authority.	Finalized	No.404 dt.07.12.2020	1.The period of suspension is treated as leave due at his credit. 2.One increment is stopped without cumulative effect.
62	Bonai	OR No.160S of 2021-22	Sri Dukhishyam Satpathy, Forester	-	-	No.147 dt.29.04.2022	1.Gross negligence in duty. 2.Disobedience of order of higher authority. 3.Misconduct	E.O has been appointed vide O.O No.260 dtd.12.08.20 22	-	-
63	Subarnpur	OR No.296 of 2019-20 detected on 19.11.2019	Sri Janardan Swain, Forester	20.11.2019	04.03.2020	No.79 dt.02.03.2020	1.Gross negligence in Govt. duty causing the death of one wild elephant and theft of his two tusks in Chandili RF. 2.Suppression of fact to the higher authorities leading to misconduct 3.Lack of collecting intelligence	Finalized	No.259 dt.29.09.2021	1.The delinquent Forester is warned severely. 2.The period of suspension treated as leave due.
64	Subarnpur	-do-	Miss Pragyan Parimita Mishra, Forest Guard	20.11.2019	20.03.2020	No.95 dt.18.03.2020	1.Gross negligence in Govt. duty causing the death of one wild elephant and theft of his two tusks in Chandili RF. 2.Suppression of fact to the higher authorities leading to misconduct 3.Lack of collecting intelligence	Finalized	No.179 dt.28.05.2021	1.The delinquent Forester is warned severely. 2.The period of suspension treated as leave due.
65	Kalahandi North	UD case No.29N of 202122 dt.10.02.2022	Sri Bhawani Shankar Naik, Forester	-	-	No.46 dt.23.03.2022 of RCCF, Bhawanipatna	1.Negligency in duty 2.Disobedience of order	Under enquiry	-	-
66	Kalahandi North	UD case No.29N of 202122 dt.10.02.2022	Sri Manash Ranjan Sahoo, FG	-	-	No.99 dt.24.03.2022	1.Negligency in duty 2.Disobedience of order	Under enquiry	-	-

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Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden Odisha, Bhubaneswar

Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
67	Jharsuguda	UDC No.3 of 2017-18 dt.29.09.2017 UDC No.5 of 2017-18 dt.23.10.2017 UDC No.6 of 2017-18 dt.23.10.2017	Sri Kandarpa Sahu, Forest Guard	27.10.2017	27.01.2018	140 dt.4.08.2018	1-Negligence in duty 2-Dis- obedience of order of higher Authority 3-Miss conduct 4-Suppression of fact	Finalized	297 dt.10.12.2019	1-One annual Increment is stop without any cumulative effect 2-He is warned for future
68	Jharsuguda	UDC No.1 of 2017-18 dt.16.04.2018 UDC No.2 of 2017-18 dt.16.04.2018 UDC No.3 of 2017-18 dt.16.04.2018 UDC No.4 of 2017-18 dt.16.04.2018	1-Sri Biswanath Pradhan, Forest Guard	18.04.2018	14.05.2018	97 dt.27.06.2018	1-Gross Negligence in duty 2-Dis- obedienc e of order 3-Loss of Govt. property 4.Non- submission of Tour diary	Finalized	174 dt.25.10.2018	He is Censured for future
69	Jharsuguda	UDC No.1 of 2017-18 dt.16.04.2018 UDC No.2 of 2017-18 dt.16.04.2018 UDC No.3 of 2017-18 dt.16.04.2018 UDC No.4 of 2017-18 dt.16.04.2018	2-Sri Basanta Pradhan Forest Guard	16.04.2018	11.05.2018	99 dt.27.6.2018	1-Gross Negligence in duty 2-Dis- obedienc e of order 3-Loss of Govt. property 4.Non- submission of Tour diary	Finalized	173 dt.25.10.2018	He is Censured for future
70	Jharsuguda	UDC No.1 of 2017-18 dt.16.04.2018 UDC No.2 of 2017-18 dt.16.04.2018 UDC No.3 of 2017-18 dt.16.04.2018 UDC No.4 of 2017-18 dt.16.04.2018	3-Sri Rohita Kumar Majhi Forest Guard	16.04.2018	14.05.2018	141 dt.04.08.2018	1- Negligence in duty 2-Dis- obedience of order of higher Authority 3-Miss conduct 4- Suppressi on of fact	Finalized	298 dt.10.08.2019	1-One annual Increment is stop without any cumulative effect 2-He is warned for future
71	Balasore WL	11K of 2018-19 dt.12.03.2019	Sri Kishore Chandra Bhuyan, Forester	-	-	No.64 dt.26.03.2019	1.Gross Negligence in discharging Govt. duty. 2.Suppression of fact 3.Misconduct	Finalized	No.266 dt.02.09.2021	1.He is warned for future. 2.One annual increment stopped without cumulative effect
72	Balasore WL	-do-	Sri Hrusikesh Pradhan, Forest Guard	-	-	No.63 dt.26.03.2019	-do-	Finalized	No.266 dt.02.09.2021	1.He is warned for future. 2.One annual increment stopped without cumulative
73	Balasore WL	01JL of 2020-21 dt.07.04.2020	Sri Tapan Kumar Sing, Forester	-	-	No.126 dt.11.05.2020	1.Poor performance in the supervision, monitoring and managem ent of section activities. 2.Negligence & dereliction in duty 3.Suppression	Under enquiry		

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Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
74	Balasure WL	-do-	Sri Manohar Sing, FG	-	-	No.127 dt.11.05.2020	1.Poor performance in the supervision, monitoring and management of section activities. 2.Negligence & dereliction in duty 3.Suppression	Under enquiry	-	-
75	Balasure WL	07K of 2019-20 dt.05.06.20 19	Sri Kishore Chandra Bhuyan, Forester	05.06.2019	07.09.2019	No.4495 dt.21.12.2021 of FD, STR-Cum-RCCF, Baripada	1.Gross Negligence in discharging Govt. duty. 2.Suppression of fact 3.Poor control & supervision 4.Misconduct	Under enquiry	-	-
76	Balasure WL	-do-	Sri Lalmohan Sing, FG	05.06.2019	07.09.2019	No.284 dt.30.06.2022	1.Gross Negligence in discharging Govt. duty leading to death of one elephant and subsequent theft of tusks. 2.Disobedience of order of higher authorities 3.Suppression of fact leading to late detection of the carcasses 4.Misconduct	Under enquiry	-	-
77	Balasure WL	31K of 2021-22 dt.21.01.20 22	Sri Purna Chandra Sing, FG	-	-	No.51 dt.18.02.2022	1.Gross Negligence in Govt. duty. 2.Suppression of fact 3.Connivance with wildlife offenders. 4.Misconduct	Under enquiry	-	-
78	Balasure WL	-do-	Sri Bijay Kumar Sahu, Forester	-	-	No.975 dt.29.03.2022 of FD,STR- Cum-RCCF, Baripada	1.Gross Negligence in Govt. duty. 2.Supervisory incapacities & shifting blame on others. 3.Suppression of fact 4.Connivance with wildlife offenders. 5.Misconduct	Under enquiry	-	-
79	Balasure WL	04S of 2022-23 dt.04.05.20 22	Sri Padmalochan Patra, Forester	-	-	No.281 dt.23.06.2022	1.Gross Negligence in Govt. duty. 2.Suppression of fact with ulterior motive 3..Misconduct	Under enquiry	-	-
80	Kalahandi South	OR No.395 of 2018-1 dt.24.03.2019	Sri Lakshya Mahanand, Forest Ranger	05.04.2019	31.08.2019	12912/F&E dt.08.07.2019	1.Negligence in duty 2.Disobedience of order	Finalized	1051/FE&C C dt.13.01.2022	Censured
81	Kalahandi South	-do-	Sri Goura Chandra Sahu, Forester	25.03.2019	27.05.2019	1865 dt.02.05.2019	1.Negligence in duty	Finalized	193 dt.27.05.2019	1.He is censured 2.One increment stopped without cumulative effect
82	Kalahandi South	-do-	Sri Arun Kumar Harichandan, Forest Guard	25.03.2019	27.05.2019	1864 dt.02.05.2019	1.Negligence in duty	Finalized	194 dt.27.05.2019	1.He is censured 2.One increment stopped without cumulative effect

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Principal Chief Conservator of Forests
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Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
83	Kalahandi South	OR No.39 of 2021-22 dt.12.06.2021	Sri Nirad Ku. Dhangdamajhi, Forester	-	-	3244 dt.26.06.2021	1.Negligence in duty 2.Suppression of facts	Finalized	61 dt.02.03.2022	1.He is censured 2.One annual increment stopped without cumulative effect
84	Kalahandi South	-do-	Sri Sripati Bhoi, FG	-	-	3246 dt.26.06.2021	1.Negligence in duty 2.Suppression of facts	Finalized	62 dt.02.03.2022	1.He is censured 2.One annual increment stopped without cumulative effect
85	Kalahandi South	OR No.16 of 2021-22 dt.01.06.2021	Sri Chitta Ranjan Behera, Forester	-	-	3071 dt.16.06.2021	1.Negligence in duty 2.Suppression of facts	Finalized	25 dt.25.01.2022	1.He is censured and severely warned for future not to commit such lapses 2.One annual increment stopped without cumulative effect
86	Kalahandi South	-do-	Sri Brajasundar Behera, Forest Guard	-	-	3073 dt.16.06.2021	1.Negligence in duty 2.Suppression of facts	Finalized	336 dt.22.12.2021	1.He is censured and severely warned for future not to commit such lapses 2.One annual increment stopped without cumulative effect
87	Boudh	UD No.33K of 2017-18 dt.22.11.2017	Sri Swadhin Samal, Forester	28.03.2018	30.08.2018	No.113 dt.13.08.2018	1.Negligence in duty. 2.Suppressin of Facts. 3.Non- submissin of tour diary	Finalised	No.135 dt.22.07.2021	Severely warned
88	Boudh	-do-	Sri Radheshyam Kampa, Forester	-	-	No.135 dt.25.09.2018	1.Negligence in duty. 2.Suppressin of Facts. 3.Non- submissin of tour diary 4.Mislcading to the higher authority	Finalised	No.8 dt.21.01.2021	Delinquent is warned not to repeat in future
89	Boudh	-do-	Sri Subal Pradhan, FG	-	-	No.136 dt.25.09.2018	1.Negligence in duty. 2.Suppressin of Facts. 3.Non- submissin of tour diary	Under enquiry	-	-
90	Boudh	OR No.91B of 2022-23 arising out of UD No.1B of 2022-23 dt.24.05.2022	Sri Pradeep Behera, Forest Ranger	10.06.2022	Not yet reinstated	-	-	-	-	-
91	Boudh	-do-	Sri Sushil Kumar Hota,	26.05.2022	Not yet reinstated	-	-	-	-	-
92	Boudh	-do-	Sri Jyoti Ranjan Barik, Forest Guard	26.05.2022	Not yet reinstated	-	-	-	-	-
93	Boudh	OR No.124 of 2022-23 arising out of UD No.2B of 2022-23 dt.25.05.2022	Sri Sarat Chandra Nayak, Forest Guard	26.05.2022	Not yet reinstated	-	-	-	-	-

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Action taken against staff

Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Suspension		Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
				Date of Suspension	Date of Reinstatement if done					
94	Deogarh	OR No.160/2018-19 Dt. 27.09.2018	Sri Kulamani Puhana, Forester	27.09.2018	26.02.2019	30 Dt. 13.02.19	1.Gross negligence in duty. 2.Given False information to the higher authority & Mis-guided authority. 3.Connivance with the offenders. 4.Loss of Govt. Property. 5.Violation of Rule – 3 of Odisha Govt. Servant's conduct Rules.	Finalized	O.O No.41 Dt. 25.01.21	1.He is censured 2.He is warned for his negligence. 3.One Increment stopped without cumulative effect. 4.Suspension period treated as such.
95	Deogarh	OR No.160/2018-19 Dt. 27.09.2018	Sri Purna Chandra Dhal, Forest Guard	27.09.2018	25.02.2019	29 Dt.13.02.19	1.Gross negligence in duty. 2.Given False information to the higher authority & Mis-guided authority. 3.Connivance with the offenders. 4.Loss of Govt. Property. 5.Violation of Rule – 3 of Odisha Govt. Servant's conduct Rules.	Finalized	O.O No.43 Dt. 25.01.21	1.He is censured 2.He is warned for his negligence. 3.One Increment stopped without cumulative effect. 4.Suspension period treated as such.
96	Deogarh	OR No.126/2018-19 Dt. 08.11.18	Sri Dibya Lochan Patra, Forester	10.11.2018	29.01.2019	07 Dt.07.01.19	1.Gross negligence in duty. 2.Given False information to the higher authority & Mis-guided authority. 3.Connivance with the offenders. 4.Loss of Govt. Property. 5.Violation of Rule – 3 of Odisha Govt. Servant's conduct Rules.	Finalized	O.O No.247 Dt. 24.09.19	1.He is censured 2.He is warned for his negligence.
97	Deogarh	OR No.126/2018-19 Dt. 08.11.18	Smt. Kamalini Sahu, Forest Guard	10.11.2018	20.02.2019	20 Dt.06.02.19	1.Gross negligence in duty. 2.Connivance with the culprit . 3.Loss of Govt. Property i.e tusk of the wild elephant. 4.Violation of Rule – 3 of Odisha Govt. Servant's conduct Rules.	Finalized	O.O No.294 Dt. 23.07.21	1.She is censured 2.She is warned for Mis-conduct. 3.One Increment stopped without cumulative effect. 4.Suspension period treated as such.
98	Deogarh	OR No. 160/18-19 of Deogarh Range 27.09.2018 OR No. 126/18-19 of Khamar Range 08.11.2018	Sri Kartika Chandra Samantray, EX-DFO	-	-	No.113 dt. 02.01.2019	1. Gross Negligence of duty 2. Misconduct	Finalized	O.O. No. 21534 dtd. 07.12.2021	Stoppage of two annual increments without cumulative effect.
99	Deogarh	OR No.71/2021 -22 Dt.11.09.21	Sri Chandra Sekhar Garnayak, Forest Ranger	---	---	Draft charge submitted to govt vide Memo No.529 dt.17.01.22	1.Gross negligence in duty. 2.Dis- obidience order of higher authority.		---	---

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Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden Odisha, Bhubaneswar

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Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
100	Deogarh	OR No.71/2021 -22 Dt.11.09.21	Sri Pradeep Spathy, Forester	---	---	No.3658 dt.10.12.21 of R.C C.F, Rourkela	1.Gross negligence in duty. 2.Dis- obidience order of higher authority.	Enquiry started	---	---
101	Deogarh	OR No.71/2021 -22 Dt.11.09.21	Sri Mana Gobinda Kishan, Forest Guard	---	---	374 Dt.24.09.21	1.Gross negligence in duty. 2.Dis- obidience order of higher authority.	Not started	---	---
102	Keonjhar	OR Case No. 30G of 2019-20 dt. 22.08.2019	Sri Sashi Bhusan Barik, Forester	-	-	No. 509 dt.07.11.2019	Gross Negligence in duty	Under inquiry	-	-
103	Keonjhar	-do-	Smt. Pranayeeni Amanta, Forest Guard	24.08.2019	26.08.2019	No.579 dt.23.12.2019	1.Gross Negligence in duty. 2.Un- authorised absence from the headquarter	Under inquiry	-	-
104	Keonjhar	U.D Case No. 2Ch of 2020-21 dt 05.05.2020	Sri Jatindra Kumar Sahoo, Forester	-	-	No. 217 dt.18.05.2020	Gross Negligence in duty	Under inquiry	-	-
105	Keonjhar	-do-	Sri Hrushikesh Patra Forester Guard	-	-	No.218 dt.18.05.2020	Gross Negligence in duty	Finalised	No. 110 dt. 31.03.2022	1.His two increments are stopped without cumulative effect 2.He is warned & reprimanded
106	Keonjhar	OR Case No. 28Ch of 2020-21 dt. 14.06.2020	Sri Kasinath Hembram, Range Officer	22.06.2020	O.O. No. 12582 dtd. 22.07.2021	No. 16243 Dt.19.10.20 20	Gross Negligence in duty	Under inquiry	-	-
107	Keonjhar	-do-	Sri Peon Naik, Forester	16.06.2020	20.07.2020	No. 467 dt.15.07.2020	Gross Negligence in duty	Finalised	No. 100 dt. 23.03.2022	1.He may be Censured Severely 2.The suspension period may be treated as leave due
108	Keonjhar	-do-	Sri Dolagobinda Deo Forester Guard	16.06.2020	20.07.2020	No.468 dt.15.07.2020	Gross Negligence in duty	Finalised	No. 10 dt. 11.01.2022	1.His two increments are stopped without cumulative effect. 2.The suspension period may be treated as leave due 3.He should be warned
109	Satkosia WL	UD Case No. 4T of 2018-19	Suchismita Panda, Forester	13.08.2018	25-09-2018 Joined on 01-09-2018	340 dt.29.10.2021	1.Gross negligence in duty causing death of national animal. 2. Disobedience of order of higher authorities 3. Non- Submission of tour diary. 4. Gross misconduct	Finalized	351 dt.02.11.2021	One increment stopped without cumulative effect

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Sl.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings				
				Date of Suspension	Date of Reinstatement if done	Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
110	Satkosia WL	UD Case No. 4T of 2018-19	Suprava Dehury, Forest Guard	-	-	342 dt.30.10.2021	1.Gross negligence in duty causing death of national animal. 2. Disobedience of order of higher authorities	Under Enquiry	-	-
111	Satkosia WL	UD Case No. 4ps of 2019-20	Niladri Bihari Nayak, Forest Guard	20.07.2019	30-08-2019 Joined on 01-09-2019	308 dt.17.08.2020	1.Gross negligence in duty causing death of Schedule-I and national Heritage animal. 2. Disobedience of order of higher authorities	Finalized	394 dt.03.09.2020	One increment stopped without cumulative effect
112	Satkosia WL	OR Case No. 1J of 2022-23 on Dt.25.06.20 22	Sahadev Soren, Forester	24-06-2022	Not yet reinstated	-	-	-	-	-
113	Ghumsur North	UD Case No.16T of 2017-18 dt.30.07.20 17	Sri Iswa Ganesh, Forester	-	-	No.146 dtd.09.04.20 18	1. Gross negligence in duty, causing death of elephant calf. 2. Suppression of fact by not reporting the movement of the elephant calf from 26.05.2017 till the death of the calf. 3. Dereliction of duty. 4. Disobedience of orders of higher authority.	Finalized	O.O. No. 250 dtd.28.09.20 20	Two increments are stopped without cumulative effect.
114	Ghumsur North	-do-	Sri Siba Sankar Bisoyi, Forest Guard	-	-	No.147 dt.29.04.2022	1. Gross negligence in duty 2. Suppression of fact by not reporting the movement of the elephant calf from 26.05.2017 till the death of the calf. 3. Dereliction of duty. 4. Disobedience of orders of higher authority.	Finalized	O.O. No. 234 dtd.18.09.20 20	Two increments are stopped without cumulative effect.
115	Ghumsur North	UD Case No.30T of 2019-20 and date 14.02.2020	Smt. Ashalata Diga, Dy. Ranger	-	-	No.87 dtd.19.05.20 20 of the RCCF, Berhampur	1. Gross negligence in duty, causing death of an elephant. 2. Lack of devotion towards duty. 3. Disobedience of orders of higher authority. 4. Non submission of tour diaries.	Finalized	O.O. No. 79 dtd.18.03.20 21	1. Two increments be stopped without cumulative effect. 2. She is censured / warned not to repeat the same action in future.
116	Ghumsur North	-do-	Sri Abhimanyu Mallick, Forester	15.02.2020	22.07.2020	No.174 dtd.09.07.20 20	1.Negligence in duty and poor protection work. 2. Gross Mis-conduct and suppression of facts.	Finalized	O.O. No. 76 dtd.16.04.20 22 of the RCCF, Berhampur Circle, Berhampur	1. One increment of the delinquent Forester is stopped without cumulative effect. 2. He is warned not to repeat the same in future. 3. The suspension period is treated as Leave due.


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Sl. No.	Name of Division	Case No. and date of detection	Name & designation of officers & staff	Action taken against staff						
				Suspension		Deptl proceedings (O. O. No. and date)	Charges framed	Status of enquiry	O.O. No. & date of final order	Punishment awarded in case of finalization of proceedings
				Date of Suspension	Date of Reinstatement if done					
117	Ghumsur North	-do-	Sri Ashok Ku. Swain, Forest Guard	15.02.2020	20.07.2020	O.O. No.175 dtd.09.07.20 20	1.Negligence in duty and poor protection work. 2.Gross Mis- conduct and suppression of facts.	Finalized	O.O. No. 313 dtd.09.08.20 21	1. He is warned not to repeat such type of disobedience and negligence in Govt. duty. 2. Three numbers of annual increments are stopped without cumulative effect. 3. The suspension period from 15.02.2020 to 20.07.2020 is treated as Leave due.
118	Ghumsur North	UD Case No.1 CL of 2021-22 and date 07.06.2021	Sri Anil Kumar Panda, Forester	09.06.2021	10.07.2021	O.O. No.167 dtd.27.08.20 21 of the RCCF, Berhampur Circle, Berhampur	1.Negligence in duty and poor protection work. 2.Disobedience of order of higher authorities.	Finalized	O.O. No. 77 dtd.16.04.20 22 of the RCCF, Berhampur Circle, Berhampur	1. One increment of the delinquent Forester is stopped without cumulative effect. 2. He is warned not to repeat the same in future. 3. The suspension period is treated as Leave due.
119	Ghumsur North	-Do-	Sri Santosh Kumar Das, Forest Guard	09.06.2021	10.07.2021	O.O. No.166 dtd.27.08.20 21 of the RCCF, Berhampur Circle, Berhampur	1.Negligence in duty and poor protection work. 2.Disobedience of order of higher authorities.	Completed	Show cause notice issued to delinquent. Final order not passed yet.	
120	Ghumsur North	OR Case No.150 M of 2022-23, dated 07.07.2022	Sri Sukanta Naik, Forester	21.07.2022	Not yet reinstated	Departmental Proceedings is being initiated				
121	Ghumsur North	-do-	Sri Sriman Pradhan, Forest Guard	21.07.2022	Not yet reinstated	Departmental Proceedings is being initiated				
122	Ghumsur North	OR Case No.127 JP of 2022-23, dated 20.07.2022	Smt. Surabhi Tripathy, Forester	21.07.2022	Not yet reinstated	Departmental Proceedings is being initiated				
123	Ghumsur North	-do-	Sri Dhanurdhar Behera FG	21.07.2022	Not yet reinstated	Departmental Proceedings is being initiated.				

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